(b) The Government of Kerala, Scheduled Tribes Department and the Social Justice Department have jointly enquired and conducted house to house survey. The Scheduled Tribes Development Department has distributed 10 Kilo Grams rice and 2 Kilo Grams Green Gram to all the 10,700 Scheduled Tribe families in Integrated Tribal Development Project, Attappady. The Department of Agriculture has drawn up a scheme worth Rs. 7.84 crore for reviving traditional agricultural practices in the area with the help of National Horticulture Mission. Conducting health camps and distribution of supplementary nutrition through Anganwadi centers are the other measures taken by the state government to address the problem.

Additionally, the Ministry of Rural Development has decided to take up project for sustainable agriculture and a project for strengthening tribal Self Help Groups (SHGs) under the National Rural livelihoods Mission (NRLM). The Ministry of Health and Family Welfare is taking steps for setting up a Nutrition Rehabilitation Centre in the area under National Rural Health Mission (NRHM). The Ministry of women and Child Development is strengthening the Integrated Child Development Scheme (ICDS) project of Attappady to cover all tribal habitations.

## Survey of vulnerable tribal groups

1533. SHRI DEVENDER GOUD T: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any assessment or survey has been conducted to find out Particularly Vulnerable Tribal Groups (PVTGs) in the country; if so, the details thereof, State-wise;
  - (b) the schemes/programmes being implemented for PVTGs, State- wise; and
- (c) the reasons due to which the Budget for PVTG Scheme has been reduced from Rs. 240 crores to 174 crores in 2012-13?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) Government of India has identified 75 communities as Particularly Vulnerable Tribal Groups (PTGs) at the end of the Fifth Five Year Plan, for formulation of Tribal Sub Plan (TSP) strategy in the States/UTs, to help the extremely backward tribal groups. The criteria adopted for identification of a community as Particularly Vulnerable Tribal Groups (PTGs) were as under:

- (i) Pre-agricultural level of technology,
- (ii) very low level of literacy and
- (iii) declining trend of population.

State/UT-wise and community-wise list of PTGs is given in the Statement-I (See below).

- (b) The Ministry of Tribal Affairs is implementing a 100% Central Sector Scheme viz. "Development of Particularly Vulnerable Tribal Groups (PTGs)" for the overall development of Particularly Vulnerable Tribal Groups (PTGs) in the States of Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal and Union Territory of Andaman & Nicobar Islands. The scheme aims at the socio-economic development of PTGs in a holistic manner by adopting habitat development approach and intervening in all spheres of their social and economic life, so that the quality of life of PTGs is improved and a visible impact is made. The funds under this scheme are made available for those items/activities which are very crucial for the survival; protection and development of PTGs. Apart from this, a number of schemes are being implemented for STs, which also include PTGs as given in the Statement-II (See below).
- (c) The Budget Estimate 2012-13 of this Ministry was reduced from Rs.4090.00 crore to Rs. 3100.00 crore at the Revised Estimate Stage. Accordingly, the allocation to the "Development of PTGs" Scheme was also reduced from Rs. 244.00 crore to Rs. 178.50 crore in this Ministry, at the Revised Estimate stage.

Statement-I

Name of the Particularly Vulnerable Tribal Groups (PTGs)
(earlier called as Primitive Tribal Groups) - State/ UT wise

Name of the State/UT		Name of PTGs	
	1		2
1.	Andhra Pradesh	1.	Bodo Gadaba
		2.	Bondo Poroja
		3.	Chenchu

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	1.		2
		4.	Dongria Khond
		5.	Gutob Gadaba
		6.	Khond Poroja
		7.	Kolam
		8.	Kondareddis
		9.	Konda Savaras
		10.	Kutia Khond
		11.	Parengi Poroja
		12.	Thoti
2.	Bihar (including Jharkhar	nd) 13.	Asurs
		14.	Birhor
		15.	Birjia
		16.	Hill Kharia
		17.	Korwas
		18.	Mai Paharia
		19.	Parhaiyas
		20.	Sauria Paharia
		21.	Savar
3.	Gujarat	22.	Kathodi
		23.	Kotwalia
		24.	Padhar
		25.	Siddi
		26.	Kolgha

	1		2
4.	Karnataka	27.	Jenu Kuruba
		28.	Koraga
5.	Kerala	29.	Cholanaikayan (a section of Kattunaickans)
		30.	Kadar
		31.	Kattunayakan
		32.	Kurumbas
		33.	Koraga
6.	Madhya Pradesh (including Chhattisgarh)	34.	Abujh Marias
		35.	Baigas
		36.	Bharias
		37.	Hill Korbas
		38.	Kamars
		39.	Saharias
		40.	Birhor
7.	Maharashtra	41.	Katkaria (Kathodia)
		42.	Kolam
		43.	Maria Gond
8.	Manipur	44.	Morram Nagas
9.	Odisha	45.	Birhor
		46.	Bondo
		47.	Didayi
		48.	Dongria-Khond

-	1.		2
	1	40	
		49.	Juangs
		50.	Kharias
		51.	Kutia Kondh
		52.	Lanjia Sauras
		53.	Lodhas
		54.	Mankidias
		55.	Paudi Bhuyans
		56.	Soura
		57.	Chuktia Bhunjia
10.	Rajasthan	58.	Seharias
11.	Tamil Nadu	59.	Kattu Nayakans
		60.	Kotas
		61.	Kurumbas
		62.	Irulas
		63.	Paniyans
		64.	Todas
12.	Tripura	65.	Reangs
13.	Uttar Pradesh	66.	Buxas
	(including Uttarakhand)		
		67.	Rajis
14.	West Bengal	68.	Birhor
		69.	Lodhas
		<b>7</b> 0.	Totos

[RAJYA SABHA]

Unstarred Questions

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	1.		2
15.	Andaman & Nicobar Islands	71.	Great Andamanese
		72.	Jarawas
		73.	Onges
		74.	Sentinelese
		75.	Shorn Pens

## Statement-II

Schemes/programmes of the Ministry of Tribal Affairs

- Special Central Assistance to Tribal Sub-Plan for employment-cum-income generation activities.
- (ii) Grant under Article 275 (1) of the Constitution of India for promotion of welfare of Scheduled Tribes and upgradation of the levels of administration in Scheduled Areas. A part of grant under Article 275 (1) of the Constitution is used for setting up of "Ekalavya Model Residential Schools" for providing quality education to ST students (both girls and boys) from class VI to XII.
- (iii) Scheme of Strengthening Education among Schedules Tribe (ST) Girls in Low Literacy Districts.
- (iv) Scheme of construction of hostels for ST Girls and Boys.
- (v) Scheme of Establishment of Ashram Schools in Tribal Sub Plan Areas.
- (vi) Vocational Training in Tribal Areas. The Schemes of Vocational Training in Tribal Areas is a self-employment or employment oriented scheme aimed at benefiting ST boys and Girls equally.
- (vii) Post-Matric Scholarship for ST Students.
- (viii) Pre-Matric Scholarship for ST Students
- (ix) Upgradation of Merit of ST students.
- (x) Rajiv Gandhi National Fellowship for STs.

- (xi) Scheme of National Overseas Scholarship for STs.
- (xii) Top class Education for ST students.
- (xiii) Grants-in aid to Voluntary Organization (under which residential, non-residential schools, computer training centers and knitting, weaving & handloom training centers run by NGOs for ST students are supported, apart from hospitals, mobile dispensaries etc.)
- (xiv) This Ministry is also implementing the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 which seeks to recognize and vest forest rights over forest land in forest dwelling STs and other traditional forest dwellers.

## Pending allocation for special backward tribes in Chhattisgarh

†1534. DR. BHUSHAN LAL JANGDE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether proposal for allocation for five special backward tribes in Chhattisgarh, sent to Central Government for the year 2012-13 and whether Central Government has provided less amount as assistance *vis-a-vis* the proposed amount;
- (b) whether the amount for post-matric scholarship in Chhattisgarh for the year 2009-10 and 2011-12 is still due with the Central Government; if so, by when the above said amount would be provided; and
- (c) whether the construction of 620 hostels/Ashrams, out of building construction for hostels/Ashrams in Chhattisgarh, could not be sanctioned and if so, by when the approval for them will be granted by Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) The State Government of Chhattisgarh had submitted the Conservation cum Development (CCD) plan for the 12th Plan Period under the Scheme of Development of Particularly Vulnerable Tribal Groups (PTGs). Abujh Maria, Baiga, Pahari Korwa, Kamar and Birhor are the intended PTG beneficiary communities. Keeping in view the budget constraint, Rs. 20.00 crore was released to the State Government of Chhattisgarh during 2012-13 against their demand of Rs. 66.05 crore.

<sup>†</sup>Original notice of the question was received in Hindi.